

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1582  
ANSWERED ON:06.03.2006  
MEDICINES UNDER DRUGS PRICE CONTROL REGIME  
Chaudhary Shri Pankaj

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether Government proposes to bring a number of medicines under drug price control regime;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIOUE)

(a) to (c): As per the present Pharma Pricing Policy, the 74 bulk drugs specified in the First Schedule of the Drugs (Prices Control) Order, 1995 (DPCO, 95) and the formulations based thereon are under price control and their prices are fixed / revised by the National Pharmaceutical Pricing Authority (NPPA) in accordance with the provisions of the DPCO, 95. These drugs have been kept under price control on the basis of criteria mentioned in 'Modification in Drug Policy, 1986' announced in September, 1994. The Government, based on the recommendations of the Committee under the Chairmanship of Joint Secretary (Pharmaceuticals) and the Task Force under the Chairmanship of Dr. Pronab Sen, Principal Advisor, Planning Commission the Government have drafted a National Pharmaceutical Policy, 2006 (Part-A), which has been circulated to various stakeholders seeking their comments. Based on the comments received the Government is likely to finalize the new Policy shortly.